

Annexure-9

Name of the corporate debtor: **Epitome Residency Private Limited**; Date of commencement of CIRP: **22.04.2025** ; List of creditors as on: **15.10.2025**

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name Of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1.	Imperial Heights Tower "D" Co-operative Housing Society Limited	06.06.2025	Rs. 37,85,47,361	Rs. 2,18,80,036	Other creditor	-	-	-	-	-	Rs. 346667325	-	Admitted only the amount admitted by the Hon'ble Bombay High Court vide its order dated October 13, 2022 for Rs. 31880036, out of which 10000000 is already paid. Balance claim: Rs.346667325
2.	The Asstt. Commissioner, Division-IV, Mumbai East Commissionerate.	17.07.2025	Rs. 16504549 along with applicable interest and penalties	Rs. 16504549 along with applicable interest and penalties	Unsecured Other creditors (Government Claim)	-	-	-	-	-	-	-	-
3	Amit Kumar Singh Deputy Commissioner	3.10.2025	Rs. 322861277 (TDS demand for 2016-2021)	Rs. 322861277	Unsecured Other creditors	-	-	-	-	-	-	-	Email is sent to the claimant for filling claim in appropriate form F.

	er of Income Tax (TDS) Cir- 1(2)			(TDS demand for 2016- 2021)	(Govern ment Claim)								
4	Assistant Commissioner of Income Tax	03.09 .2025	Rs. 3,29,26,931 (For AY 2022- 23, above demand raised vide order under section 143(3) r.w.s 144 of the Income Tax Act, 1961.	Rs. 3,29,26,931 (For AY 2022-23, above demand raised vide order under section 143(3) r.w.s 144 of the Income Tax Act, 1961.	Unsecure d Other creditors (Govern ment Claim)	-	-	-	-	-	-	-	Email is sent to the claimant for filling claim in appropriate form F.
5	Imperial Heights Tower "C" Co- operative Housing Society Limited	17.09 .2025	Rs.36,18,27,17 3/- (Rupees Thirty-Six Crore Eighteen Lakh Twenty- Seven Thousand and One Hundred and Seventy-Three Only). (The claim is towards breach of contract , Maintenance charges	NIL	Other creditor	-	-	-	-	-	Rs.36,18,2 7,173	-	The claim is rejected as it is a disputed claim and hence not admitted.

